GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2770 TO BE ANSWERED ON 03.08.2016

RAIL LINE BETWEEN KODERMA-RANCHI VIA HAZARIBAGH

†2770. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether inordinate delay is taking place in the construction of rail line between Koderma-Ranchi via Hazaribagh;

(b) if so, the reaction of the Railways in this regard and the time fixed for its completion; and

(c) the steps taken by the Railways to accelerate the pace of construction of the above rail line?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): The Koderma-Hazaribagh-Barkakana-Ranchi New Line project has been taken up in 1998-99 on cost sharing basis with the State Government of Jharkhand as per Memorandum of Understanding entered into between the two parties. However, execution of this project has suffered mainly due to delay in acquisition of encumbrancefree land from State Government, forestry clearance, local demand for additional accommodation works like Road Over Bridges/Road Under Bridges and law & order problem apart from availability of adequate fund. This project also falls in the Left Wing Extremism affected areas creating law & order problem very often in execution of the project.

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At present the project is progressing steadily as indicated below:-

(i) Koderma-Hazaribagh (80 Km) section: completed and commissioned on 25.02.2015.

(ii) Hazaribagh-Barkakana (57 Km) section: Track linking has been completed. The section is planned for commissioning for passenger traffic in 2016-17.

(iii) Barkakana-Ranchi (63 km) section: Earthwork and bridgework have been taken up. Progress of work is affected due to non acquisition of land in this section.

In view of land issue, target date of completion of whole project is not fixed.

(c) To fast-track the completion of this project, fund allotment has been substantially enhanced in 2016-17. Simultaneously, State Government has been requested to hand over encumbrance-free land and release adequate funds to Railway for the project.

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